

THE DISTRICT & SESSIONS JUDGE JHARGRAM

Humbly solicits your gracious presence to the

INAUGURAL CEREMONY OF THE NEWLY CONSTRUCTED

- ❖ G+5 INTEGRATED NEW COURT BUILDING AT JHARGRAM ❖
- ❖ ALTERNATIVE DISPUTE RESOLUTION CENTRE ❖
- ❖ BUNGALOW OF THE DISTRICT & SESSIONS JUDGE ❖
- ❖ RESIDENTIAL COMPLEX FOR THE JUDICIAL OFFICERS ❖

AT JHARGRAM

ON AUGUST 6, 2024, AT 09.45 A.M.

By

THE HON'BLE MR. JUSTICE T. S. SIVAGANAM,

Hon'ble The Chief Justice, High Court at Calcutta &
Hon'ble The Patron-in-Chief, SLSA, WB

In the august presence of

THE HON'BLE MR. JUSTICE I. P. MUKERJI,

The Hon'ble Judge, High Court at Calcutta &
Hon'ble The Executive Chairman, SLSA, WB

THE HON'BLE MR. JUSTICE ANIRUDDHA ROY,

The Hon'ble Judge, High Court at Calcutta &
The Hon'ble Judge-in-Charge, District-Jhargram

SHRI MOLOY GHATAK,

The Hon'ble Minister-in-Charge,
Labour, Law & Judicial Department,
Government of West Bengal



Scan or Click QR Code to View **LIVE**  **STREAMING**